

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd& 4th Floor, Chandralok Building, 36, Janpath, New Delhi -110 001

No. L-1/257/2020/(PMR-1)/CERC

Dated: 26.01.2022

PUBLIC NOTICE

Subject: Draft Guidelines for Registration and Filing Application for Establishing and Operating Over the Counter (OTC) Platform”.

The Commission has notified the Central Electricity Regulatory Commission (Power Market Regulations) 2021 (hereafter referred as PMR 2021) on 15th February, 2021 that came into effect from 15th August, 2021. Part-6 of PMR 2021 specifies the provisions relating to the Over the Counter (OTC) Platform. As per the clause (1) of Regulation 44 of PMR 2021, the Commission requires to notify guidelines for registration and filing application for establishing and operating Over the Counter (OTC) Platform. The relevant provision reads as under:

“44 (1) Application for grant of registration to establish and operate OTC Platform shall be filed online on the website of the Commission, in accordance with the guidelines for registration and filing application as may be notified.”

2. Accordingly, Draft Guidelines for Registration and Filing Application for Establishing and Operating Over the Counter (OTC) Platform have been prepared and posted on the website of the Commission (<https://cercind.gov.in/index.html>) .
3. Notice is hereby given inviting comments/ suggestions/ objections from the stakeholders and interested persons on the above Draft Guidelines.
4. The comments/ suggestions/ objections may be sent to the undersigned on and before 18th February, 2022 at the email addresses, secy@cercind.gov.in and gagandiwan@cercind.gov.in. The comments/ suggestions/ objections received after the stipulated date may not be considered while finalizing these draft guidelines.

Sd/
(Sanoj Kumar Jha)
Secretary, CERC